COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 122 OF 2015 &
IA NOS. 194 OF 2015, 898 OF 2017 & IA NO. 174 OF 2018

AND
APPEAL NO. 125 OF 2016 &
IA NO. 280 OF 2016

Dated: 9th February 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>APPEAL NO. 122 OF 2015 &</u>
IA NOS. 194 OF 2015, 898 OF 2017 & IA NO. 174 OF 2018

In the matter of:

Gail Gas Ltd. ... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery

Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Mr. Sumit Koshore for R-1

Mr. Shiv Kumar Pandey Mr. Prabod Shukla for R-2

Mr. R. V. Sinha for R-3

APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016

In the matter of:

M/s Sanwariya Gas Ltd. ... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shiv Kumar Pandey

Mr. Prabod Shukla

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Mr. Sumit Koshore for R-1

Mr. R. V. Sinha for R-2

Mr. Ajit Pudussery

Mr. Ajeet Singh Verma for R-3 & 4

ORDER

As agreed by Learned Counsel for the parties, list these matters for hearing on <u>6.4.2018</u>.

(Justice N. K. Patil)
Judicial Member

(B. N. Talukdar)
Technical Member (P&NG)

tpd/vg